

**Central Administrative Tribunal
Ernakulam Bench**

CP(C)/180/00031/2019 in OA 122/2019

Tuesday, the 2nd day of July, 2019

CORAM

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

S.Saradhamani
W/o.Late K.Sathyaseelan, aged 60 years
Pattarazhiyath House
Kanjaveli P.O
Perinad, Kollam-691 602 Petitioner

(By Advocate: Mr.C.S.G Nair)

Versus

1. Satheesh Kumar
Assistant General Manager
State Bank of India
Centralized Pension Processing Centre
L.M.S.Compound
Thiruvananthapuram – 695 033
2. Harikumar K
Branch Manager
State Bank of India
Kadavoor Branch
Kollam District-691 601

(By Advocate: Mr.Millu Dandapani & Mr.B.S.Syamanthak)

The CP(C) having been taken up on 2th July, 2019, this Tribunal delivered the following order on the same day:

O R D E R (Oral)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the petitioner submitted that the Order of this Tribunal has been fully complied with and the CP(C) may be closed. Accordingly, the Contempt Petition is closed and notices stand discharged.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P1 - True copy of the order in O.A 122/2019 dated 22.2.2019 of the Hon'ble CAT, Ernakulam

Annexure P2 - True copy of the Pension Slip for the month of March issued by the 4th respondent

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